

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 28.06.2022 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(INS) 233/2022 & IA.No.499/2022	M.D.Enter Prises V S.P.Y.AGRO Industries Ltd	DKS.Associate	
2.	Comp App (AT)(CH)(INS) 237/2022	YS Rajesh Reddy V State Bank of India	Srinivas	
3.	Comp App (AT) (CH) (INS) 238/2022 & IA No. 509,510 & 511/2022	Mr. Karthikeyan V R. Venkatakrishnan	Pradeep Raj	
4.	Comp App (AT) (CH) (INS) 239/2022 & IA No. 512 & 513/2022	Mr. Satyan Kasturi V State Bank of India and 2 ors	Avinash Krishnan Ravi	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5.	Comp App (AT)(CH)(INS) 268/2021 ( IA No 305/2022 IANo 584, 585 & 583/2021)	Central Board of Trustees Represented by Assistant Provident Fund Commissioner V Shri kumar rajan	Mr. R. Vishnu	Mr. Vinod P V
6.	Comp App (AT)(CH)(INS) No.312/2021	URC Construction Pvt Ltd V S P Mani and Mohan Dairy (INDIA) Pvt Ltd	Mr. Karthik Seshadr For Ms. Sangamithra	Mr. A.K. Mylsamy for Mr. N.S. Santhosh
7.	Comp App (AT)(CH)(INS)No.3 31/2021 ( IA NO.684, 683/2021 & IA NO.248/2022)	Viceroy Hotel Employees Union V Karuchola Koteswara Rao	Ms. Varsha Balasubramania m	Mr. Ravi Rajagopalan for R1 Mr. Shabeer Ahamed for R2, Mr. Rohit Gupta for R4

8.	Comp App (AT)(CH)(INS) No. 338/2021 ( IA NO 697,696/2021 & IA NO 387/2022)	A V Seshakumar Reddy V Viceroy Hotels Limited	Mr. Varsha Balasubramania m For Mr. Satish Parasaran	Mr. Ravi Rajagopalan-R1 Ms. Shaheda Madraswala-R2 Mr. Shabeer Ahmed
9.	Comp App (AT)(CH)(INS) No.40/2022 ( IA NO 80/2022 IA.NO 81/2022)	Erstwhile Resolution Professional V KONDURU PRASANTH RAJU	Ms.Ashok Kriplani	Ms. Shilpa Gamnani
10.	Comp App (AT)(CH)(INS) No. 103/2022 ( Contempt Case (AT) NO 4/2022, IA NO 239 & 238/2022)	Bandla Ganesh Babu V Raghu Babu Gunturu	Nitin Chowdary Muthuchharan Sundresh Change of Vakalat	Mr. Varun Srinivasan

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA No.38/2021 (Comp App (AT) No. 80/2021) (PH)	State Bank of India V Bharath Infra Export & Import Ltd	Sanjay Kapoor V M Kannan Mega Karnwal Arjun Bhatia Lali Rajput	Garima Jain Balaji Srinivasan
12.	Comp App (AT)(CH)(INS) No.34/2021 ( IA NO 81/2021)	OPG Power Generation Private Limited V AKCT Cidambaram Cotton Private Limited	Aparajitha Vishwanath	Mr. T. Shanmugam
13.	Comp App (AT)No. 46/2021 ( IA NO 551/2022 IA NO 150/2022)	M/s.Espin Infosysytem Private Ltd V The Registrar of Companies	Mr. Anirudh Krishnan	Mr. Bishwajit Dubey, Mr. M.V. Pratap Kumar for RP
14.	Comp App (AT) (CH) (INS)No.145/2021 ( IA NO 282/2021 IA NO 637/2021 IA NO 284/2021 IA NO 338/2021 IA NO 283/2021)	Anu Sharma V Kondishetty Kumar Dushyantha	Mr. Ramalingam	Mr. Chandramouli Prabhakar-R1 Mr. Sankeerth Vittal, R2 Ms. G. Apoorva, R3
15.	Comp App (AT)(CH)(INS) No.325/2021 ( IA.NO 151, 675,674/2021, IA NO 26/2022)	International Asset Reconstruction Company Pvt Ltd V Viceroy Hotels Limited (In CIRP)	Ms. Varsha Balasubramania m	Mr. A.R.L. Sundaresan, Mr. Ravi Rajagopalan-R1, Mr. Rohit Gupta-R3

<b>16.</b>	Comp App (AT)(CH)(INS)No.68/ 2022 ( IA.NO 143/2022)	Hindustan Newsprint Employees Co- Operative Bank Limited V Hindustan Newsprint Limited Velloor <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
<b>17.</b>	Comp App (AT)(CH)(INS)No.69/ 2022 ( IA.NO 144/2022)	Glassfibers V Hindustan Newsprint Limited Velloor <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
<b>18.</b>	Comp App (AT)(CH)(INS)No.77/ 2022 ( IA.NO 156/2022)	Shaji V K V Hindustan Newsprint Limited <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
<b>19.</b>	Comp App (AT)(CH)(INS)No.73/ 2022 ( IA.NO 154/2022)	Thamban P V Hindustan Newsprint Limited Velloor <b>WITH</b>	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
<b>20.</b>	Comp App (AT)(CH)(INS)No.75/ 2022 ( IA.NO 155/2022)	Sunil P.K V Hindustan Newsprint Limited Velloor	Mr. Alias M. Cherian	Ms. Srishti Thukral-R1 Ms. D. Reetha-R2
<b>21.</b>	TA (AT)(CH) No.19/2021 In (IA.NO 292/2022)	Meenachil Hotels & Resorts Pvt Ltd V Abraham Reji & Ors	Mr. Vinay Mathew Joseph	Ms. Umayaparvathi R1 and R2 Mr. P.K. Biju- R9

**Copy to:**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**For Assistance,**

- 1.Dy.Registrar - PH No. : 044-2888 0500**
- 2.Court Officer - PH No. : 044-2888 0450**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**